

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 136
286/2016

IN THE MATTER OF:

Hari Pravat Reality Pvt. Ltd. Applicant/petitioners
v.
Govt. of National Capital Territory of Delhi Respondent

Order under Section 391-394 of the Companies Act, 2016

Order delivered on 04.02.2020

Coram:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. S.K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant/petitioners : Mr. Neha Malhotra, Adv.
For the Respondents : -

ORDER

List on 04.03.2020.

— Sel —
(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

— Sel —
(S.K. MOHAPATRA)
MEMBER (TECHNICAL)